

Name of the corporate debtor: Jalan Transolutions (India) Limited

Date of commencement of CIRP: 04-03-2025

List of creditors as on: 11-04-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Union Bank of India	03-04-2025	47,87,69,960.25	37,63,43,338.48	Secured	29,94,00,000*	NIL	No	100%	NIL	NIL	NIL	10,24,26,621.77	Verified partially and provisionally due to non-availability of supporting data

* Amount covered by security interest is ensured on basis of available charges registered time being in favour of charge-holder as per index of charges of corporate debtor available at Ministry of Corporate Affairs web-Portal.

Further COC related compliances would be pursued after directions received from Hon'ble NCLT in pursuance of application filed u/s 12A of IB Code 2016 & Regulation 30A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.



Sudhanshu Gupta

Sudhanshu Gupta
Interim Resolution Professional of Jalan Transolutions (India) Limited
Registration No.: IBBI/PA-002/IP-N00216/2017-18/10668
Address: 311, Agarwal Chamber-2, Plot No. 30, 31,
Veer Savarkar Block, Opp. Metro Pillar No. 58,
Shakarpur, East Delhi-110092
Contact No.: 9811547321

Email Address: jalantransolutions.cirp@gmail.com, sg_1973@rediffmail.com

Place: Delhi

Date: 11th April, 2025